

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **01.07.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 221/2024 For Stay IA No. 591/2024	Hamon Research Cottrell India Pvt. Ltd. Vs Hamon Research- Cottrell (Shanghai) Co. Ltd.  <b>WITH</b>	Mr. Pawan Jhabakh	
2	Comp App (AT) (CH) (Ins) No. 223/2024 For Stay IA No. 595/2024	Hamon Research Cottrell India Pvt. Ltd. Vs Hamon Research- Cottrell (Shanghai) Co. Ltd.	Mr. Pawan Jhabakh	
3	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Mr. Dileep KP, Chairman of the Monitoring Committee & Anr.	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
4	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	M/s. Durga Dutt	Ms. Anbarasi Rajendran
5	Comp App (AT) (CH) (Ins) No. 212/2024 For Stay IA No. 574/2024	Mr. Gorrepati Venkat Rao Suspended Board of Directors of Corporate Debtor Vs Impact Metals Ltd. Rep by its RP Sri. Vakiti Vineeth Reddy & 2 Ors.	Mr. Avinash Krishnan Ravi	

6	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024 For Condone Delay IA No. 586/2024 Delay in refiling IA No. 587/2024	State Tax Officer Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr.	Mr. EK Kumaresan	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No. 377/2024 For Direction IA No. 466/2024 For Additional docs IA No. 467/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd.  <b>WITH</b>	Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
8	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan
9	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja- R2
10	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023 & 482/2024	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja - R2

11	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.  <b>WITH</b>	Mr. Ankur Goyal	Mr. VV Sivakumar R2
12	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd	Mr. Saket Singh	Mr. VV Sivakumar
13	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors.	Mr. Shobhit Jain	Mr. Goutham Shivshankar- R2- R6
14	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan R1 Mr. Manjeet Bucha IRP/R2
15	Comp App (AT) (CH) No. 116/2022 IA No. 1070/2022 IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) No. 117/2022 IA No.1071/2022 IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 118/2022 IA No. 1072/2022 IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

18	Comp App (AT) (CH) No. 119/2022 IA No. 1073/2022 IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19	Comp App (AT) (CH) No. 120/2022 IA No. 1074/2022 IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
20	Comp App (AT) (CH) No. 121/2022 IA No. 1075/2022 IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
21	Comp App (AT) (CH) No. 122/2022 IA No. 1076/2022 IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
22	Comp App (AT) (CH) No. 123/2022 IA No.1077/2022 IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors.  <b>WITH</b>	Ms. Revathi Manivannan	Dr. P Vasudevan-R1, R3 & R4
24	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd & 3 Ors.	Ms. Revathi Manivannan	Dr. P Vasudevan-R1, R3 & R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhanian, Liquidator Bajrang Kunj	Mr. Rohit Jain	Mr. Pranay Agarwal
26	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt Ltd Vs Ram Raghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	Mr. Alladi Rahul- R1
27	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	
28	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1
29	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023 To implead IA No. 112/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & Anr.	Mr. Satish Rai	
30	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
31	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.	Mr. Satish Rai	Ms. P Chitra Nirmala- R3

32	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.  <b>WITH</b>	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1 Mr. Pradeep Joy R2 Mr. Rama Subramaniam Raja- R3 Mr. N Somasundar R10 Mr. H Arunachalam R21
33	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr. Rama Subramaniam Raja- R3 Mr. Pradeep Joy R4
34	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	M/s. T.Durga Prasad, PCS
36	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr. Chinna Rao & 3 Ors. Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	Mr. J Manivannan
37	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Rep by Asst. General Manager, Stressed Asset Management Branch, Chennai Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	

38	Comp App (AT) (CH) (Ins) No.290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 Additional docs IA No. 901/2022 & 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Mr. Ravindra Beleyur, RP of M/s Yashomati Hospitals Pvt. Ltd. & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2
39	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharashtra & Anr. <b>WITH</b>	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran R1
40	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran R1
41	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. <b>WITH</b>	Mr. PS Suman	Mr. T Ravichandran R1
42	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Venkata Mahalakshmi Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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